

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 36/2021-Customs (N.T./CAA/DRI)

New Delhi, dated the 11.11.2021

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

Table

S. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority
(1)	(2)	(3)	(4)	(5)
1.	M/s. S. M. Niryat Pvt. Ltd., Room No. 402, Sagar Trade Cube, 104, Shyama Prasad Mukherjee Road, Kolkata-700026 and 4 others.	<u>F. No. S41(G)-345/2020</u> <u>Exp(Misc.)</u> DRI F. No. DRI/DZU/23/Enq-77/2017/ SMNIRYAT dated 28.12.2020 read with supplementary SCN dated 28.01.2021.	Assistant/ Deputy Commissioner of Customs (Export), Custom House, Kolkata. Joint Commissioner of Customs (Export), Custom House, Kolkata.	Principal Commissioner/ Commissioner of Customs (Preventive), GST Bhavan, Rajaswa Vihar, Bhubaneshwar. (For Sl. No. 1 to 5 of the Table)
2.		F. No. VIII(10)91/SCN/SMN/DRI / CUS (P)/BBSR/2020 dated 27.04.2021/ 12.05.2021.	Principal Commissioner/ Commissioner of Customs (Preventive), GST Bhavan, Rajaswa Vihar, Bhubaneshwar.	
3.	M/s. Disha Realcon Pvt. Ltd., 403, Sagar Trade Cube, 104, S. P. Mukherjee Road, Kolkata-700026 and 4 others.	<u>F. No. S41(G)-345/2020</u> <u>Exp(Misc.)</u> DRI F. No. DRI/DZU/23/Enq-77/2017/ SMNIRYAT dated 01.03.2021.	Principal Commissioner/ Commissioner of Customs (Port), Custom House, Kolkata.	
4.	M/s. Chamong Tee Exports Pvt. Ltd., 2, N C Dutta Sarani, Sagar Estate, Unit No. 1, 5 th Floor, Kolkata-700001 and 4 others.	<u>F. No. S41(G)-344/2020</u> <u>Exp (Misc.)</u> DRI F. No. DRI/DZU/23/Enq-78/2017/ Chamong dated 11.03.2021.	Commissioner of Customs (Port), Custom House, Kolkata.	

5.		F. No. VIII(10) 120/SCN/CTEPL/CUS(P)/ BBSR/2020 dated 27.04.2021/ 29.04.2021.	Principal Commissioner/ Commissioner of Customs (Preventive), GST Bhawan, Rajaswa Vihar, Bubhaneshwar.	
----	--	--	--	--

[F. No. DRI/HQ-CI/50D/CAA-18/2021]

(BHARTI SHARMA)
JOINT DIRECTOR

Copy forwarded for information and updation of record to:

- 1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.**
- 2. Adjudicating authorities as per column (4) of the table.**
- 3. Principal Additional Director General, DRI-Delhi with the request to inform the noticees and co-noticees to the show cause notices regarding appointment of Common Adjudicating Authority. It is also requested to send the case files alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.**